

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
SPECIAL BENCH

Appeal No. 206/2017

IN THE MATTER OF:

AAR Aar Teleservices Pvt. Ltd.

.... Applicant/petitioner

Vs.

Registrar of Companies

.... Respondent

Order under Section 252(3) of the Companies Act

Order delivered on 19.02.2018

Coram:

**Dr. DEEPTI MUKESH,
HON'BLE MEMBER (JUDICIAL)**

**Sh. S. K. MOHAPATRA,
HON'BLE MEMBER (TECHNICAL)**

PRESENTS:

For the Applicant:-

Mr. Himanshu Grover, Prac. CS

ORDER

Order is Reserved

Sdl-

**(S. K. MOHAPATRA)
MEMBER (TECHNICAL)**

Sdl-

**(Dr. DEEPTI MUKESH)
MEMBER (JUDICIAL)**